## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Shilly

REPRESENTATION BY WHOM

1. L. Seitheramen Feb Retitimer

Counsel for Petitioner present. Counsel for R1, R5, R8, R9 & R10 present. No representation on behalf of the other Respondents. Counsel for Respondents prayed for time for making final submissions. At request, time is enlarged. Put up on 15.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)